

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS
- ISSUED.**

ROC.NO.1664/2016-B.SPL.

NOTIFICATION NO.432-B.SPL.

DATED:01.03.2016.


READ:

The High Court is pleased to order the following Transfer and Posting of District Judge:-

Smt. P.Annapurna, Chairman, Co-Operative Tribunal, Visakhapatnam is transferred and posted as VIII Addl. District and Sessions Judge (Fast Track Court), Gajuwaka, Visakhapatnam District (Post kept vacant).

- i) Smt. P.Annapurna, will immediately handover charge of her post to the Prl. District and Sessions Judge, Visakhapatnam and shall take charge of her post from XIII Addl. District and Sessions Judge, Gajuwaka.
- ii) The Prl. District and Sessions Judge, Visakhapatnam will be in full additional charge of the post of Chairman, Co-Operative Tribunal, Visakhapatnam.

NOTE: The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)

5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. The Prl. District and Sessions Judge, Visakhapatnam
11. The I Addl. District and Sessions Judge, Visakhapatnam
12. The VIII Addl. District and Sessions Judge (Fast Track Court), Gajuwaka, Visakhapatnam
13. The XIII Addl. District and Sessions Judge, Gajuwaka, Visakhapatnam District
14. The District Treasury Officer, Visakhapatnam
15. The Sub Treasury Officer, Gajuwaka, Visakhapatnam District
16. THE SECTION OFFICERS:-
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature, Hyderabad.